

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 30th September, 2015

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 98/2015(CZ)	Geeta Pethia Vs. Shailendra Pradhan & Ors.	Mr. Qasim Ali, Adv. Mr. Ayush Dev Bajpai, Adv.	
2.	Original Application No. 99/2015(CZ)	Ashish Thakur Vs. State of M.P. & Ors.	Mr. Qasim Ali, Adv. Mr. Ayush Dev Bajpai, Adv.	
3.	Original Application No. 100/2015(CZ)	Dinesh Joshi Vs. State of M.P. & Ors.	Mr. Rohit Sharma, Adv.	
4.	Original Application No. 101/2015(CZ)	Shailendra Singh Vs. State of M.P. & Ors.	Mr. Rohit Sharma, Adv.	
5.	Original Application No. 93/2015(CZ) (M.A.No.573/15)	Manoj Patil Vs. Collector, Burhanpur & 11 Ors.	Mr. Manoj Kumar Agarwal, Adv. Smt. Anita Manoj Agarwal, Adv.	
FOR HEARING				
6.	Original Application No. 337/2014(CZ)	Vinod kumar kori Vs. State of M.P. Ors.	Mr. Ayush Dev Bajpai Adv. Mr. Vivek Agarwal Adv. For R-(BMC) Ms. Parul Bhadoria, Adv. Mr. Shantanoo Saxena, Adv. Mr. Sivendu Joshi, Adv. Dr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv.	
7.	Original Application No. 70/2015 (CZ) (M.A.No.579/15)	Jalil Mohammad Khan Vs. State of M.P. & Ors	Ms. Swapnil Gupta, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv.	
8.	Original Application No. 51/2015 (CZ)	Nitin Jeswani Vs. State of M.P. & Ors.	Mr. Nitin Jeswani, Applicant Mr. Vivek Choudhary, Adv. Mr. Vijay Bahadur Singh Tomar, Adv.	
9.	Original Application No. 57/2015 (CZ) (M.A.No.457/15) (M.A.No.458/15) (M.A.No.459/15)	Ajay Sharma Vs. M/s Chirayu Foundation, through its Secretary & 6 Ors.	Mr. Ajay Sharma, Applicant Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv.	
10.	Original Application No. 314/2014(THC)	Smt. Foolwati Kol Vs. State of M.P. & 4 ors.	Mr. Kamlesh Dwivedi, Adv. Mr. Syed Sajid Ali Adv. Mr. Krishna Mohan Gupta Adv. Mr. Sachin K. Verma Adv. Mr. Ram Narayan Mishra Adv. Mr. Pulkit Godha, Adv.	

11.	Original Application No. 34/2015(CZ)	Nityanand Mishra (<i>Saraiyu River, Chitrkoot</i>) Vs. State of MP & 12 Ors.	Mr. Ramdarash Tiwari, Adv. Mr. Vidhya Sagar Mishra, Adv. Mr. Sachin K. Verma, Adv.	
12.	Original Application No. 80/2015(CZ)	Pramode Chugh Vs. State of M.P. & Ors.	Mr. Ravikant Patidar, Adv. Mr. Ithoba Koshe, Adv.	
13.	Original Application No. 04/2015(CZ)	Kishore Samrite (<i>Pond Encroachment, Balaghat</i>) Vs Union of India. & 6 ors.	Mr. R.S.Verma, Adv. Mr. Ravikant Patidar. Adv. Mr. OmShankar Shrivastava, Adv. Ms. Parul Bhadoria, Adv.	
14.	Original Application No. 21/2013(CZ) (M.A.No.132/15) (M.A.No.333/15) (M.A.No.366/15) (M.A.No.430/15)	Dr. Alankrita Mehra Vs. Union of India & 09 Ors	Mr. Vivek Choudhary Adv. Mr. Om.S.Shrivastava, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-3,4,7,8,9,10 Mr. Vivek Agrawal, Adv. for R-5 Mr. Sandeep Singh Adv. for CPCB Ms. Parul Bhadoria, Adv. R-6 for Mr. Dharmveer Sharma Adv. for Intervener Mr. Deepesh Joshi, Adv. Mr. Vijay Bahadur Singh Tomar, Adv. Mr. Ajay V. Gupta, Adv. Mr. Dharamveer Sharma, Adv. Mr. V.H.Vaswani, Adv. Mr. Ghanshayam, Adv. Mr. Ravikant Patidar, Adv. Mr. Nishith Tripathi, Adv. Mr. Mahavir Bhatnagar, Adv. Ms. Farzana Aziz, Adv.	
FOR COMPLIANCE				
15.	Original Application No. 311/2014(THC)	Girija Singh Vs. State of M.P.& 3 Ors.	Mr. Pratab Narayan Mishra Adv. Mr. Ajay Gupta Adv. For R-4 Ms. Paral Bhadoria Adv. Mr. Sachin K Verma, Adv.	

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